

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

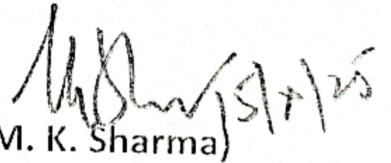
Subject: Dis-engagement of Shri Arun Dev Singh, Gardener on Daily Rated Basis.

ORDER

No. 1529 of 2025/RG/NG-198(DW) dated: 15-10-2025

Services of Shri Arun Dev Singh S/O Shri Sher Singh R/o Dalsar, Tehsil Ramnagar, District Udhampur, who was engaged as Gardener on daily rated/co-terminus basis, vide High Court Order No. 1241 of 2024/RG/NG-198(DW) dated 09-08-2024, is hereby disengaged w.e.f., 30-09-2025 (AN).

By Order.



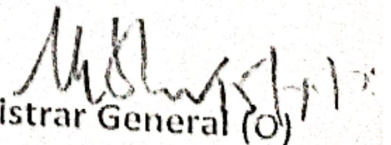
(M. K. Sharma)

Registrar General (O)

No: 66147-56 of 2025/RG/NG Dated: 15-10-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Director Finance, High Court of J&K and Ladakh, Srinagar
..... for information
5. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
6. Accounts Officer, High Court Wing, Jammu for information and necessary action.
7. Chief Librarian High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
8. Shri Arun Dev Singh S/O Shri Sher Singh R/o Dalsar, Tehsil Ramnagar, District Udhampur for information.
9. Order Book.



Registrar General (O)